

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NOS. 308 & 309 OF 2015 IN
DFR NO. 1261 OF 2015**

Dated: 3rd June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

Assam Gas Company Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.
Mr. Abhas Kumar
Mr. Anshul Rai

Counsel for the Respondent(s) : Mr. Sumit Kishore
Ms. Aparna Vohra
Mr. Matragupta Mishra for R-1

ORDER

**IA NOS. 308 & 309 OF 2015
*(Applications for condonation of delay)***

Learned counsel for the Respondent seeks three weeks time to file reply. He may file the same on or before 24.06.2016 after serving copy of the other side.

List the matter on **05th August, 2016.**

(B.N. Talukdar)
Technical Member
ts/jp

(Justice Ranjana P. Desai)
Chairperson